

Name of the corporate debtor: JSM Devcons India Private Limited

CIN : U45200MP2011PTC025730

Date of commencement of CIRP 12-04-2019

List of creditors as on: 13-06-2026 (Version 11)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	NIL
2	Unsecured financial creditors belonging to any class of creditors	182	50,23,71,144	105	30,89,47,303	0	19,34,23,840	0	Annexure-I	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	15,17,84,470	1	15,17,84,470	0	0	0	Annexure-II	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	19,23,76,048	11	19,02,77,144	0	11,98,904	0	Annexure-III	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	-	NIL
6	Operational creditors (Employees)	1	7,16,032	1	7,16,032	0	0	0	Annexure-IV	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0		NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	3,68,91,116	1	3,68,91,116	0	0	0	Annexure-V	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	-	NIL
Total		196	88,41,38,810	119	68,86,16,065	0	19,46,22,745	0	-	NIL

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.